

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 37/241/HDB/2022

AND

IA(CA) 174/2024 in CP No. 37/241/HDB/2022

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr Douglas Raj & other

...Petitioner

AND

M/s. Telandrayal Educational Group
Private Limited & 2 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(CA) 174/2024

Both sides present.

Counter if any by next hearing date.

Matter adjourned to 11.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)